## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 150(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. EURO-APEX B.V V/s. M/s. Bharat Apex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Vishal Gera Adv. for Petitioner Vishal

2. NIKMIL MUNDEJA Adv. Resp.

## ORDER

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

List the matter before the Principal Bench for directions on 12.08.2016

at 2.00 p.m.

(Ina Malhotra)

Member Indicial

(R.Varadharajan) Member Judicial